

**CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH**

ORIGINAL APPLICATION NO.: 624 of 2000.

Dated this Friday, the 23rd day of January, 2004.

CORAM : Hon'ble Shri Kuldip Singh, Member (J).

Hon'ble Shri S. K. Naik, Member (A).

Kamal Chandra Tiwari,
Lecturer,
Political Science Department,
National Defence Academy,
Pune - 411 023.

... Applicant.

(By Advocate Shri P.J. Prasadrao)

VERSUS

1. Union of India through
The Secretary,
Ministry of Defence,
New Delhi.
2. National Defence Academy
through The Commandant,
Pune.
3. Union Public Service Commission,
Through The Chairman,
New Delhi. ... Respondents.

(By Advocate Shri R. R. Shetty for
Respondent No. 1 and 2.
None for Respondent No. 3)

O R D E R (ORAL)

PER : Shri Kuldip Singh, Member (J).

Learned Counsel for the applicant submits that applicant wants to withdraw the O.A. with liberty to file a fresh petition after the suspension is over.

2. O.A. dismissed as withdrawn with liberty to file fresh petition in accordance with law. No order as to costs.


(S. K. NAIK)
MEMBER (A).


(KULDIP SINGH)
MEMBER (J).